

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 60 and 61 of 2013

Dated : 16th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 60 of 2013

Daman Industries Association	Appellant(s)
Versus		
Electricity Department of Daman & Diu & Anr.	Respondent(s)

Appeal No. 61 of 2013

Wellknown Polyesters Ltd.	Appellant(s)
Versus		
Electricity Department of Daman & Diu & Anr.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Paban K. Sharma
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri for R-1 Mr. Varun Pathak for R-2

ORDER

It is noticed that both the Appellant and the Respondent No.1 have already filed the Written Submissions. On behalf of the Commission, the Written Submissions are being filed today.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**